GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO – 1462 TO BE ANSWERED ON 28.07.2021

COMMERCIAL COAL MINING

1462. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of COAL be pleased to state:

(a) the details of the proposed coal mines to be auctioned for commercial mining by the Government, State/UT-wise;

(b) the details of the assessment made on its environmental implications for each coal mine, State/UT-wise;

(c) whether many locals are protesting against these projects;

(d) if so, the details of the impact of these commercial minings on the locals;

(e) the details of the forest cover destroyed due to commercial mining in these coal mines, State/UT-wise; and

(f) the impact of commercial mining on Ecological System, State/UT-wise?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): In the ongoing tranche of auction of commercial mining, 67 coal mines have been offered by Ministry of Coal. Details of these mines are at **Annexure**.

(b): As mandated under the Environment Impact Assessment (EIA) Notification, 2006, under the Environment (Protection) Act, 1986, coal mining projects are required to undertake EIA studies which include impact of projects on surface/ground water, and prepare Environment Management Plan for obtaining environmental clearances. Project proposals are examined by the sectoral Expert Appraisal Committee (EAC) of MOEFCC, GOI for their efficacy and adequacy and suitable conditions are imposed accordingly while granting environment clearances to coal mining projects.

(c) to (f): No grievance against coal mines to be auctioned for commercial mining are pending in the Ministry of Coal. Any non-forestry activity including coal mining has negative ecological impact. Whenever a proposal for diversion of forestland is received, it is examined and due diligence is made to avoid the use of forestland, or to keep it bare minimum. In cases where it is unavoidable, the forest area is allowed to be diverted, subject to certain conditions including the Compensatory Afforestation (CA), payment of Net Present Value (NPV) and the protection/afforestation of Safety Zone area as per Forest Conservation Act(1980). Wherever necessary, the additional mitigation measures in the form of Soil and Moisture Conservation works, Wildlife Management plan etc., are also stipulated on case-to-case basis.

ANNEXURE

S. No.	Coal Mine	State	Act	Category
1	Bhaskarpara	Chhattisgarh	CM(SP) Act, 2015	Fully Explored
2 - 3	Brinda and Sasai	Jharkhand	CM(SP) Act, 2015	Fully Explored
4	Burakhap Small Patch	Jharkhand	CM(SP) Act, 2015	Fully Explored
5	Chitarpur	Jharkhand	CM(SP) Act, 2015	Fully Explored
6	Choritand Tiliaya	Jharkhand	CM(SP) Act, 2015	Fully Explored
7	Dahegaon/Makardhokra-IV	Maharashtra	CM(SP) Act, 2015	Fully Explored
8	Datima	Chhattisgarh	CM(SP) Act, 2015	Fully Explored
9	Gondkhari	Maharashtra	CM(SP) Act, 2015	Fully Explored
10	Jainagar	Jharkhand	CM(SP) Act, 2015	Partially Explored
11	Jogeshwar & Khas Jogeshwar	Jharkhand	CM(SP) Act, 2015	Partially Explored
12	Khappa & Extn	Maharashtra	CM(SP) Act, 2015	Fully Explored
13	Lalgarh (North)	Jharkhand	CM(SP) Act, 2015	Fully Explored
14	Latehar	Jharkhand	CM(SP) Act, 2015	Partially Explored
15 - 16	Machhakata and Mahanadi	Odisha	CM(SP) Act, 2015	Fully Explored
17	North Dhadu	Jharkhand	CM(SP) Act, 2015	Fully Explored
18	Nuagaon Telisahi	Odisha	CM(SP) Act, 2015	Fully Explored
19	Panchbahani	Chhattisgarh	CM(SP) Act, 2015	Partially Explored
20	Ramchandi Promotion Block	Odisha	CM(SP) Act, 2015	Partially Explored
21	Rauta Closed Mine	Jharkhand	CM(SP) Act, 2015	Partially Explored
22	Rawanwara North	Madhya Pradesh	CM(SP) Act, 2015	Fully Explored
23	Shankarpur Bhatgaon II Extn	Chhattisgarh	CM(SP) Act, 2015	Fully Explored
24	Alaknanda	Odisha	MMDR Act, 1957	Partially Explored
25	Barapara	Chhattisgarh	MMDR Act, 1957	Partially Explored
26	Barimahuli	Madhya Pradesh	MMDR Act, 1957	Partially Explored
20	Barra	Chhattisgarh	MMDR Act, 1957	Partially Explored
28	Bartap	Odisha	MMDR Act, 1957	Partially Explored
29	Basantpur	Jharkhand	MMDR Act, 1957	Partially Explored
30	Beheraband North Extn	Madhya Pradesh	MMDR Act, 1957	Partially Explored
31	Bhivkund	Maharashtra	MMDR Act, 1957	Fully Explored
32	Binja	Jharkhand	MMDR Act, 1957	Partially Explored
33	Burapahar	Odisha	MMDR Act, 1957	Fully Explored
34	Chintalpudi Sector A1	Andhra Pradesh	MMDR Act, 1957	Fully Explored
35	Chopna Shaktigarh	Madhya Pradesh	MMDR Act, 1957	Partially Explored
36	Dahegaon Dhapewada &	Maharashtra	MMDR Act, 1957	Fully Explored
	Tondakhairi Khandala Combined			
37	Dharampur	Chhattisgarh	MMDR Act, 1957	Partially Explored
38	Dhulia North	Jharkhand	MMDR Act, 1957	Fully Explored
39	Dip Extn of Belpahar	Odisha	MMDR Act, 1957	Partially Explored
40	Dip Side of Chatabar	Odisha	MMDR Act, 1957	Partially Explored
41	Dolesara	Chhattisgarh	MMDR Act, 1957	Fully Explored
42	Eastern Part of Gorhi-Mahaloi	Chhattisgarh	MMDR Act, 1957 MMDR Act, 1957	Fully Explored
43	Gawa	Jharkhand	MMDR Act, 1957 MMDR Act, 1957	Partially Explored
44	Ghutra	Chhattisgarh	MMDR Act, 1957 MMDR Act, 1957	Partially Explored
45	Gondbahera Ujheni	Madhya Pradesh	MMDR Act, 1957 MMDR Act, 1957	Fully Explored
46	Gondbahera Ujheni East	Madhya Pradesh	MMDR Act, 1957 MMDR Act, 1957	Partially Explored
47	Hingna Bazargaon	Maharashtra	MMDR Act, 1957	Partially Explored
48	Jamui	Madhya Pradesh	MMDR Act, 1957	Fully Explored
49	Jarekela	Chhattisgarh	MMDR Act, 1957	Fully Explored

50	Jharpalam Thangarghat	Chhattisgarh	MMDR Act, 1957	Fully Explored
51	Jhigador	Chhattisgarh	MMDR Act, 1957	Partially Explored
52	Kalambi Kalmeshwar	Maharashtra	MMDR Act, 1957	Partially Explored
53	Kardabahal-Brahmanbil	Odisha	MMDR Act, 1957	Fully Explored
54	Khargaon	Chhattisgarh	MMDR Act, 1957	Partially Explored
55	Kosala West	Odisha	MMDR Act, 1957	Fully Explored
56	Maiki South	Madhya Pradesh	MMDR Act, 1957	Partially Explored
57	Meghuli	Chhattisgarh	MMDR Act, 1957	Fully Explored
58	Merkhi West	Madhya Pradesh	MMDR Act, 1957	Partially Explored
59	Phuljhari East & West	Odisha	MMDR Act, 1957	Fully Explored
60	Pipraul	Chhattisgarh	MMDR Act, 1957	Partially Explored
61	Rajathari South	Madhya Pradesh	MMDR Act, 1957	Partially Explored
62	Ramnagar	Chhattisgarh	MMDR Act, 1957	Partially Explored
63	Saradhapur North	Odisha	MMDR Act, 1957	Fully Explored
64	Somavaram West	Andhra Pradesh	MMDR Act, 1957	Fully Explored
65	Tentuloi	Odisha	MMDR Act, 1957	Fully Explored
66	Tokisud Block II	Jharkhand	MMDR Act, 1957	Fully Explored
67	Western Part of Gorhi-Mahaloi	Chhattisgarh	MMDR Act, 1957	Fully Explored